

this route would have been as intimated by the WIAA in January, 1972, works out to approximately Rs. 1.33 lakhs. IOC has already with held payments to the various contractors to the extent of Rs. 81,000 on this account and is investigating this matter in depth.

**Agreement between Mangement of  
Indian Airlines and Indian  
Commercial Pilots' Associ-  
ation and All India  
Maintenance Engineers  
Association**

4209. SHRI SAT PAL KAPUR : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state (a) whether the dispute between the Management of Indian Airlines and the Indian Commercial Pilots Association and All India Maintenance Engineers Association has since been resolved;

(b) if so, the salient features of the agreement reached; and

(c) if not, the reasons therefor and the time by which the said dispute is likely to be resolved ?

**THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):** (a) to (c). The management of Indian Airlines and the Indian Commercial pilots Association have reached a mutual understanding on the latter's charter of demands and the matter is now under the consideration of Government. Discussions are still being held between the management and the All India Maintenance Engineers' Association.

**Improvement in Alert System to  
meet surprise thrust attack**

4210. SHRI VISHWANATH PRATAP SINGH : Will the Minister of DEFENCE be pleased to state :

(a) whether during the recent Indo-Pak conflict Pakistan succeeded in making surprise thrust of 80 kilometers deep in the desert near Longewala without being detected by our Forces, and

(b) if so, the steps being taken to improve our alert system?

**THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) :** (a). No, Sir. The Pakistani thrust reached only 16 kilometers inside our territory in the vicinity of Longewala. It was detected as their tanks were in the process of crossing the International Border.

(b) While steps to improve our defence preparedness are kept under constant review, the experience of Longewala has not revealed the need for any specific improvement in our "alert" system.

**Statement of General Niazi regarding  
the causes of defeat of  
Pakistan in Bangladesh**

4211. SHRI SAMAR GUHA : Will the Minister of DEFENCE be pleased to state :

(a) Whether General Niazi of the Pakistan Army submitted his statement to the Pak Inquiry Committee on last war through the Government of India;

(b) if so, causes attributed by him to the defence of Pak Army in Bangladesh;

(c) whether a copy of General Niazi's report has been sent to Bangladesh Government; and

(d) whether other Pak officers in the custody of India also submitted similar reports to the Pak Government ?

**THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) :** (a) and (d). No, Sir.

(b) and (c). Do not arise.

**Impact of reoriented Defence  
Policy of Pakistan on the  
Defence of India**

4212. SHRI SAMAR GUHA : Will the Minister of DEFENCE be pleased to state :

(a) whether the attention of Government has been drawn to the statement of Pakistan President, Mr. Bhutto to the effect that his country froze its relations with SEATO and reactivated it with CENTO;

(b) if so, impact of reoriented defence policy of Pakistan on the defence pattern and requirements of India; and